

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH::AMARAVATHI

**SUB: WORKSHOP - NATIONAL JUDICIAL ACADEMY, BHOPAL** - Nomination of Sri Moka Suvarna Raju, V Addl. District and Sessions Judge, Allagadda, Kurnool District, to participate in the Academic Programme No.P-1159 on "Workshop for Additional District Judges" scheduled to be held from 05.04.2019 to 07.04.2019 at National Judicial Academy, Bhopal - Relief Arrangements - Orders - Issued.

**REF:** 1. Letter No.NJA/Dir/Ac.Prog/2018-19/3234, dated 30.07.2018 from the Director, National Judicial Academy, Bhopal, Madhya Pradesh.  
2. High Court's letter in Roc.No.176/Reg(Inq)/2018, dated 02.04.2019.

ORDER ROC.No.281/2019.B.SPL., DATED: 02.04.2019

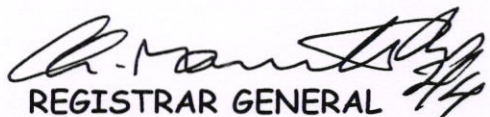
**The High Court passed the following Orders:**

Sri Moka Suvarna Raju, V Addl. District and Sessions Judge, Allagadda, Kurnool District, who has been nominated to to participate in the Academic Programme No.P-1159 on "Workshop for Additional District Judges" scheduled to be held from 05.04.2019 to 07.04.2019 at National Judicial Academy, Bhopal, Madhya Pradesh, in the High Court's letter 2<sup>nd</sup> reffered above, is hereby directed to handover charge of his post to the III Addl. District and Sessions Judge, Nandyal, and proceed to attend the said Workshop.

The III Addl. District and Sessions Judge, Nandyal, will be incharge of the post of V Addl. District and Sessions Judge, Allagadda, during the period of absence of Sri Moka Suvarna Raju; and

On return from the Workshop, Sri Moka Suvarna Raju, District and Sessions Judge, will resume duty as V Addl. District and Sessions Judge, Allagadda, Kurnool District.

**NOTE:** Sri Moka Suvarna Raju, is hereby permitted to relieve and join duty by availing actual journey time for the said purpose.

  
**REGISTRAR GENERAL**  
**FAC.REGISTRAR (VIGILANCE)**

To

1. The officer.
2. The Registrar (Information Technology-cum-Central Project Coordinator), High Court of Andhra Pradesh at Amaravathi (with a request to direct the concerned to upload the proceedings in the High Court's Website under general information).
3. The Prl. District and Sessions Judge, Kurnool.
4. The V Additional District and Sessions Judge, Allagadda, Kurnool District.
5. The III Additional District and Sessions Judge, Nandyal, Kurnool District.
6. The District Treasury Officer, Kurnool.
7. The Sub-Treasury Officer, Allagadda, Kurnool District.
8. The Section Officers: Accounts Section, Establishment Section, Computer Section, Vigilance Cell, Spl. Officers Section, E-Section, O.P.Cell, Work Review Cell, D1-Budget Section, High Court of Andhra Pradesh at Amaravathi.

+Spare.